

S.No	Name of Court	Commercial District	Case Type	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	No. of days between final hearing and Judgment	No. of days between the adjournment granted
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	Suit for Recovery	CS COMM-2983/2019	18.12.2019	02.04.2024	1567	13	2
			Suit for Recovery	CS COMM-1018/2021	22.03.2021	04.04.2024	1109	50	3
			Suit for Recovery	CS CINN-2610/2022	02.12.2022	06.04.2024	491	23	1
			Suit for Recovery	CS COMM-1071/2022	12.04.2022	06.04.2024	725	38	2
			Suit for Recovery	CS COMM-3056/21	31.08.2021	08.04.2024	951	59	2
			Suit for Recovery	CS COMM-9/2023	02.01.2023	09.04.2024	463	41	2
			Petition U/s 34 of Arbitration Act	OMP COMM-127/2019	19.12.2019	09.04.2024	1573	27	3
			Suit for Recovery	CS COMM-2410/2022	31.10.2022	10.04.2024	527	26	2
			Suit for Recovery	CS COMM-1616/2020	20.07.2020	15.04.2024	1365	59	3
			Suit for Recovery	CS COMM-3977/21	07.10.2021	16.04.2024	922	23	0
			Suit for Recovery	CS COMM-1091/2022	18.04.2022	16.04.2024	729	46	2
			Suit for Recovery	CS COMM-124/2021	08.01.2021	18.04.2024	1196	14	2
			Suit for Recovery	CS COMM-5102/2021	03.12.2021	18.04.2024	867	34	2
			Suit for Recovery	CS COMM-2182/2022	15.09.2022	19.04.2024	582	50	2
			Suit for Recovery	CS COMM-457/2023	15.03.2023	20.04.2024	402	56	0
			Suit for Recovery	CS COMM-947/2022	25.03.2022	20.04.2024	757	39	1
			Suit for Recovery	CS COMM-969/20	04.05.2018	22.04.2024	2180	37	3
			Suit for Recovery	CS COMM-355/2022	31.01.2022	22.04.2024	812	41	0
			Suit for Recovery	CS COMM-85/2022	05.01.2022	23.04.2024	839	56	1

			Suit for Recovery	CS COMM-5321/21	16.12.2021	24.04.2024	860	55	0
			Suit for Recovery	CS COMM-338/2023	23.02.2023	25.04.2024	427	28	2
			Suit for Recovery	CS COMM-383/2023	02.03.2023	25.04.2024	420	42	0
			Suit for Recovery	CS COMM-1028/2023	15.07.2023	27.04.2024	287	30	0
			Suit for Recovery	CS COMM-1217/2021	01.04.2021	27.04.2024	1122	42	3
			Suit for Recovery	CS COMM-1466/2023	02.11.2023	30.04.2024	180	32	0
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	CS (COMM)	1046/2022	08.04.2022	23.04.2024	743	17	1
			OMP(COMM)	112/2020	19-11-2020	30.04.2024	1255	3	NIL
3	SH. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	Suit for Recovery	2675/22	14.12.2022	26.4.24	499	1	1
			Suit for Recovery	10/2023	02.01.23	30.04.24	484	1	1
			ABRITRATION	729/23	23.11.23	02.04.24	131	1	0
			EXECUTION	456/23	29.08.23	02.04.24	217	1	1
			Suit for Recovery	1252/22	18.05.22	03.04.24	690	1	2
			EXECUTION	94/24	11.03.24	05.04.24	25	1	0
			Suit for Recovery	558/23	31.03.23	09.4.24	375	1	1
			ABRITRATION	41/24	20.01.24	09.04.24	80	1	0
			ABRITRATION	42/24	20.01.24	09.04.24	80	1	0
			Suit for Recovery	199/23	31.01.23	09.04.24	434	1	2
			Suit for Recovery	367/23	27.02.23	10.04.24	408	1	2
			Suit for Recovery	1648/22	05.07.22	22.04.24	657	1	2
			ABRITRATION	695/23	30.10.23	22.04.24	175	1	0

Suit for Recovery	455/23	15.03.23	22.04.24	404	1	1
ABRITRATION	737/23	24.11.23	24.4.24	154	1	1
Suit for Recovery	2195/22	17.09.22	24.04.24	585	1	2
Suit for Recovery	456/23	15.03.23	24.04.24	406	1	2
Suit for Recovery	1773/22	15.07.22	24.04.24	649	1	2
Suit for Recovery	448/23	15.03.23	24.04.24	406	1	1
EXECUTION	600/23	15.12.23	23.4.24	132	1	0
ABRITRATION	263/24	26.03.24	26.4.24	31	1	0
ABRITRATION 34	168/22	14.11.22	26.4.24	529	1	2
Suit for Recovery	210/24	07.02.24	29.4.24	82	1	0
Suit for Recovery	194/23	30.01.23	29.4.24	455	1	2
EXECUTION	473/23	13.09.23	29.49.24	229	1	1
EXECUTION	53/23	21.01.23	30.04.24	465	1	2
MISC DJ	226/23	13.04.23	30.04.24	383	1	1

4 **SH. ANIL KUMAR
SISODIA DISTRICT
JUDGE (COMMERCIAL
COURT)**

Central

RECOVERY	CS (COMM)/5 13/2019	18-04- 2019	09-04- 2024	1821 DAYS	ONE DAY	NIL
RECOVERY	CS (COMM)/3 724/2021	27-09- 2021	01-04- 2024	917 DAYS	30 DAYS	ONE
RECOVERY	CS DJ/121/20 22	31-01- 2022	04-04- 2024	794 DAYS	2 DAYS	NIL
RECOVERY	CS (COMM)/2 297/2022	07-10- 2022	26-04- 2024	567 DAYS	8 DAYS	NIL
RECOVERY	CS (COMM)/2 670/2022	12-12- 2022	24-04- 2024	499 DAYS	19 DAYS	NIL
PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/ 164/2023	14-10- 2023	09-04- 2024	178 DAYS	13 DAYS	NIL
PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/ 179/2023	19-12- 2023	01-04- 2024	104 DAYS	15 DAYS	NIL

			RECOVERY	CS (COMM)/116/2023	02-08-2023	05-04-2024	247 DAYS	9 DAYS	ONE
			RECOVERY	CS (COMM)/120/2023	03-08-2023	16-04-2024	257 DAYS	15 DAYS	NIL
			CONTEMPT PETITION	Misc DJ/49/2019	15-01-2019	22-04-2024	1924 DAYS	3 DAYS	NIL
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	NIL						
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	Central	NIL						
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	CS(COMM)	213/2021	24.05.2018	26.04.2024	2164	3	0
			CS (COMM)	171/2019	02.02.2019	24.04.2024	1908	12	0
			CS(COMM)	1103/2021	26.03.2024	30.04.2024	1131	7	1
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL						
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	OMP/COMM/	OMP (COMM)/74/2023	18-05-2023	18-04-2024	336		
			COUNTER CLAIM	Counter Claim/10/2020	22-10-2020	12-04-2024	1268		
			CS	CS (COMM)/1202/2019	18-07-2019	12-04-2024	1730		
			CS	CS (COMM)/1107/2023	31-07-2023	22-04-2024	266		
			EX	EX/1057/2019	05-09-2019	05-04-2024	1674		
			CS	CS (COMM)/1249/2023	19-09-2023	08-04-2024	202		
			CS	CS (COMM)/1405/2023	26-10-2023	09-04-2024	166		
			CS	CS (COMM)/1468/2023	02-11-2023	09-04-2024	159		
CS	CS (COMM)/2637/2022	06-12-2022	05-04-2024	486					
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						

13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
14	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West	NIL						
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL						
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL						
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	West	OMP (I) (COMM.)/153/2021	27-08-2021	03-04-2024	950		
				CS (COMM)/212/2020	29-08-2020	09-04-2024	1319		
				Execution (Comm.)/225/2023	21-04-2023	09-04-2024	354		
				OMP (I) (COMM.)/16/2024	07-02-2024	26-04-2024	79		
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	NIL						
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	NIL						
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	NIL						
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL						
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL						
25	SH. SANDEEP YADAV	South	NIL						
26	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	NIL						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL						
28	SH. LAL SINGH, DISTRICT JUDGE	South-East	CS (COMM)	303/2023	28-03-2023	01-04-2024	370	-	-

			CS (COMM)	305/2023	28-03-2023	01-04-2024	370	--	--
			CS (COMM)	661/2022	12-07-2022	05-04-2024	633	--	--
			CS (COMM)	216/2022	04-02-2022	06-04-2024	792	--	--
			CS (COMM)	608/2023	04-07-2023	12-04-2024	283	--	--
			CS (COMM)	210/2023	27-02-2023	25-04-2024	423	--	--
29	MS. NEELAM SINGH, DISSTRIC JUDGE	South-East	Commerical	CS DJ/1461/2 018	9/28/18	4/2/24	2013	16	3
				CS (COMM)/1 68/2021	3/12/21	4/2/24	1117	N/A	3
				CS (COMM)/2 41/2023	3/13/23	4/4/24	388	20	4
				CS (COMM)/2 42/2023	3/13/23	4/4/24	388	18	2
				CS (COMM)/5 81/2021	12/10/21	4/9/24	851	1	2
				CS (COMM)/9 47/2022	9/17/22	4/9/24	570	1	2
				CS (COMM)/1 042/2023	11/3/23	4/26/24	175	1	2
				CS (COMM)/2 14/2023	2/28/23	4/30/24	427	19	2
30	SH. AJAY KUMAR JAIN	South-East	NIL						
31	MS. ANU GROVER BALIGA	South-East	NIL						
32	SH. BHUPESH KUMAR	South-East	NIL						
33	MS NIRJA BHATIA	South-East	NIL						
34	SH. RAJESH KUMAR SINGH	South-East	NIL						
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	NIL						

36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	NIL						
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	101	OMP (COMM) 7/2021	27-03-2021	10-04-2024	3 YRS 136 DAYS	1	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	NIL						
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	Shahdara	NIL						
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL						
41	SH. SURENDER S. RATHI	Shahdara	NIL						
42	SH. REETESH SINGH	Shahdara	NIL						

43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	NIL							
44	SH.VINOD YADAV	North-West	NIL							
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North	NIL							
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	COMMERCIAL SUIT	CS COMM.	06.10.2022	06.04.2024	548	NIL	2	
					471/2022	2	4			
			COMMERCIAL SUIT	CS COMM.	06.10.2022	06.04.2024	548	NIL	2	
					472/2022	2	4			
			COMMERCIAL SUIT	CS COMM.	10.10.2022	06.04.2024	544	NIL	2	
					482/2022	2	4			
			COMMERCIAL SUIT	CS COMM.	28.11.2018	12.04.2024	1962	NIL	NIL	
					38/2018		4			
			ARBITRATION APPLICATION U/S	OMP COMM.	10.05.2023	16.04.2024	342	NIL	2	
34	36/2023	3	4							
COMMERCIAL SUIT	CS COMM.	30.05.2023	20.04.2024	326	NIL	NIL				
		267/2023	3	4						
COMMERCIAL SUIT	CS COMM.	20.09.2023	22.04.2024	215	NIL	NIL				
		437/2023	3	4						
ARBITRATION APPLICATION U/S	OMP COMM.	11.10.2019	23.04.2024	1656	NIL	2				
34	103/2019		4							
COMMERCIAL SUIT	CS COMM.	18.01.2023	24.04.2024	462	NIL	NIL				
		35/2023	3	4						
COMMERCIAL SUIT	CS COMM.	18.09.2023	30.04.2024	225	NIL	NIL				
		433/2023	3	4						
47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	Commercial Suit	Execution (Comm.)/287/2023	18-05-2023	01-04-2024	319	5	NIL	
			Commercial Suit	CS (COMM)/332/2023	20-07-2023	30-04-2024	280	7	NIL	
			Commercial Suit	MISC DJ ADJ/119/2024	24-02-2024	22-04-2024	58	4	NIL	
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	Commercial Suit	CS (Comm)/530/2020	28.01.2020	15-04-2024	657	15	NIL	
			Commercial Suit	CS (Comm)/260/2023	29.05.2023	20-04-2024	331	8	NIL	
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL							